

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION NO.1/2016

Dated, Guwahati the 6th September, 2016

No. HC. VI-6/2009/218 /STT. Hon'ble the Chief Justice has been pleased to modify the clause d (ii) of the notification No. 1, bearing No. HC.VI-6/2009/362-78/STT dated 04.06.2011 regarding criteria for assessment of work done by the Judicial Officers under the jurisdiction of Gauhati High Court in Assam as follows:

" In case of Judicial Officers who are performing their duties as Secretary of District Legal Service Authorities in addition to their own judicial work, exemption may be given to the extent of 50 percent of the units"

This has substituted the clause d (ii) of the aforesaid notification No.1 dated 04.06.2011.

By Order,

Sd/- H.K.Sharma

REGISTRAR GENERAL

Memo No. HC.VI-6/2009/219 - 240 /STT., Dated 06.09.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. Registrar (Vigilance), Gauhati High Court, Guwahati.
3. Registrar (Admn.), Gauhati High Court, Guwahati
4. Registrar (Judl.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar-cum-Secretary, Office of the Lokayukta, Assam, Shaktigarh, Bhangagarh, Near Rajiv Bhawan, Guwahati-5

7. The Dist. & Sessions Judge,_____. He/She is requested to circulate the above copy amongst the Judicial Officers within their respective jurisdiction.
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Judge, Designated Court, Assam, Guwahati
11. The Special Judge, Addl. CBI Court, No. I,II & III, Assam, Chandmari, Guwahati.
12. The Member Secretary, Assam State Legal Services Authority, Guwahati.
13. The Principal Judge, Family Court, Guwahati, Kamrup/Silchar, Cachar/ Barpeta. They are requested to provide a copy of the same to their respective Counsellors.
14. The Presiding Officer, STAT & Member , MACT I,II,III, Kamrup, Guwahati/
Dhubri/Nagaon/Barpeta/Goalpara/Silchar/Sonitpur, Tezpur
15. The Presiding Officer, Labour Court, Guwahati, Kamrup/Dibrugarh.
16. The Presiding Officer, Industrial Tribunal, Guwahati, Kamrup/Silchar, Cachar.
17. The Chief Judicial Magistrate,_____. He/She is requested to circulate the above copy amongst the Judicial Officers within their respective jurisdiction.
18. The Joint Registrar _____, Gauhati High Court, Guwahati.
19. The Deputy Registrar _____, Gauhati High Court, Guwahati.
20. The Pvt. Secretary to Hon'ble Mr. Justice _____.
21. The System Analyst, Gauhati High Court, Guwahati. He is directed to update the same in the High Court Website.
22. CA to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


06/09/2016